Supplementary Cause List-1 Sr. No.2

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 34/2017 IA No. 1/2017

Basharat Hussain and another

.....Petitioner (s)

Through :- Mr. Wahid Choudhary, Advocate (on audio call from residence in Jammu)

V/s

State of J&K and others

.....Respondents (s)

Through :- Mr. Aseem Sawhney, AAG (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 12.06.2020

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Report of the Registry reveals that till date respondent No. 3 has

not been served.

Issue fresh notice to respondent No. 3, to be served through SHO

Darhal. On receipt of the same, Registry shall send the same to Mr. A. M. Malik, Dy. A. G. through e-mail for its onward transmission to the concerned SHO.

List on 01.07.2020.

Meanwhile, interim direction shall continue.

(RAJNESH OSWAL) JUDGE

Jammu

12.06.2020 (Rakesh)

